

354/2005  
No. 354/2005  
2007

O.A. No. 354/2005  
18.5.2007

None present for the applicant.  
Mr. K.K. Vyas, Advocate, for respondents No. 1 to 3.  
None present for the respondent No.4.

The learned counsel for the respondents explained that payment of Interest of Rs. 5,774/- has already been made on amount of Rs. 60,200 + 15,445 total Rs. 75,645/- and intimation sent to the applicant by the Office of Divisional Railway Manager, North Western Railway, Bikaner, vide his letter No. - 1/Jodhpur CAT/06/Legal dated 27th May, 2006. A copy of the above letter duly signed, <sup>in ink</sup> has been handed over to the Court and the same is taken on record.

In view of above, the present O.A. has become infructuous as the payment of interest has been released and intimation sent to the applicant. The O.A. is, therefore, dismissed with no order as to cost.

Tarseem Lal  
(Tarseem Lal)  
Admvt. Member

D.R.M. Jaffer  
18.5.06  
Dated  
R.A.P.

Rec  
Not 25  
Dr